

## Annexure 3

Name of the corporate debtor: Pratibha Skyscrapers Private Limited; Date of commencement of Liquidation: 13th July, 2022; List of creditors as on: 11th March, 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

Sr. No.	Name of creditor	Details of claim received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India	20-09-2022	2,33,20,25,136.00	2,33,20,25,136.00	Secured	2,33,20,25,136.00	2,33,20,25,136.00	No	97.66	NIL	NIL	NIL	NIL	On 03.03.2025 Bank of India has relinquished their security Interest as section 52 of the Insolvency & Bankruptcy Code, 2016